

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1370(KB)2018  
IA(I.B.C)/1622(KB)2023,  
IA(I.B.C)/457(KB)2022,  
IA(I.B.C)/82(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BANK OF BARODA VS SHRI BADRINARAYAN ALLOYS AND STEELS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr Arun Kumar Mishra, Adv. ] For Liquidator/Respondent  
Mr. Kuldip Mallick, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator/ Respondent present.
2. **IA(I.B.C)/1622(KB)2023:**
  - a. Ld. Counsel Kuldip Mallik seeks two weeks' time, which is permitted.
  - b. List the matter on **13.06.2024**.
3. **IA(I.B.C)/457(KB)2022: , IA(I.B.C)/82(KB)2023:**
  - a. List the matter on **13.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**